

DIVISION BENCH  
COURT - II

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/741(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> DECEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	MARS DEALCOMM PVT. LTD. & ANR.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Counsel/Authorised Representative appeared physically/through video conference:**

For petitioners : Mr. Avijit Ghoshal, Adv.

**ORDER**

1. Ld. Counsel for the petitioners present.
2. Rejoinder affidavit to the report of the RD(ER), MCA be filed within one week with advance copy served on the RD(ER), MCA.
3. Post this matter on **10/01/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**